OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

YOGYA ENTERPRISES LIMITED

("YOGYA" / "YEL"/"TARGET COMPANY"/"TC")

Registered Office: 203, Gupta Arcade, Shrestha Vihar, Delhi-110 092, Phone No. +91-11-4376 3300

Email: md@yogya.co.in Website: www.yogya.co.in

This Advertisement is being issued Navigant Corporate Advisors Limited, on behalf of Mr. Yatin Bhupendra Shah (Acquirer) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of Open Offer ("Offer") for the acquisition up to 9,10,000 Equity Shares of ₹ 10 each representing 26.00 % of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Business Standard (English and Hindi Daily) all editions, and Mumbai Lakshadeep (Marathi Daily) on 24th July, 2019.

- 1. The Offer Price is ₹ 22 (Rupees Twenty Two Only) per equity share payable in cash ("Offer Price").
- 2. Committee of Independent Directors ("IDC") of the Target Company of the opinion that the Offer Price of ₹ 22 (Rupees Twenty Two Only) offered by the Acquirer is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 28th August, 2019.
- 3. There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed on 26th August, 2019.
- 5. Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:

Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.

- 6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 30th July, 2019. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/DCR/1/0W/P/2019/20894 dated 14th August, 2019 which have been incorporated in the LOF.
- 7. Any other material change from the date of PA: Nil
- 8. Schedule of Activities:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	17.07.2019	Wednesday	17.07.2019	Wednesday
Publication of Detailed Public Statement in newspapers	24.07.2019	Wednesday	24.07.2019	Wednesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	24.07.2019	Wednesday	24.07.2019	Wednesday
Last date of filing draft letter of offer with SEBI	31.07.2019	Wednesday	30.07.2019	Tuesday
Last date for a Competing offer	16.08.2019	Friday	16.08.2019	Friday
Receipt of comments from SEBI on draft letter of offer	23.08.2019	Friday	14.08.2019	Wednesday
Identified date*	27.08.2019	Tuesday	16.08.2019	Friday
Date by which letter of offer be posted to the shareholders	04.09.2019	Wednesday	26.08.2019	Monday
Last date for revising the Offer Price	05.09.2019	Thursday	26.08.2019	Monday
Comments from Board of Directors of Target Company	09.09.2019	Monday	28.08.2019	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	11.09.2019	Wednesday	29.08.2019	Thursday
Date of Opening of the Offer	12.09.2019	Thursday	30.08.2019	Friday
Date of Closure of the Offer	25.09.2019	Wednesday	16.09.2019	Monday
Payment of consideration for the acquired shares	11.10.2019	Friday	30.09.2019	Monday
Final report from Merchant Banker	18.10.2019	Friday	09.10.2019	Wednesday

^{*} Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent.

All owners (registered or unregistered) of equity shares of the Target Company (except the parties to the SPA including persons deemed to be acting in concert with such parties) are eligible to participate in the Offer any time before the Closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:



Manager to the Offer:
NAVIGANT CORPORATE ADVISORS LIMITED

423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East),

Mumbai-400-059.

Tel No. +91 22 4120 4837 / 4973 5078 Email id: navigant@navigantcorp.com Website: www.navigantcorp.com SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani
Place : Mumbai

Date: 28.08.2019